

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/56(KB)2020
IA(I.B.C)/151(KB)2024,
IA(IBC)(DIS.)/11(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	GATES INDIA PRIVATE LIMITED VS LINDSAY INTERNATIONAL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Liquidator
Ms. Suranjana Chatterjee, Adv.]
Mrs. Madhusmita Senapati, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **22.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)